

Tiger Habitats

5822. KUMARI SUSHILA TIRIYA :
DR. C. SILVERA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether financial support of the affluent nations to tiger range countries is very essential in order to keep tiger habitats inviolable;

(b) if so, the details thereof with steps proposed to be taken in this regard;

(c) whether protection of tiger habitats also depends upon the cooperation of people living along the periphery of tiger habitats; and

(d) if so, the details thereof with steps to be taken in this regard?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Financial support from affluent nations will be of help in supplementing the National Tiger Conservation measures.

(b) Global Tiger Forum has been constituted by the Tiger Range Countries in order to facilitate the process. India is currently the Chairman of the Global Tiger Forum.

(c) Yes, Sir.

(d) Yes, Sir. Central assistance is being provided to the State Governments for implementing the eco-development schemes for involving the local people of fringe villages and to reduce their dependence on protected area resources and thereby for conserving tiger habitats. The local people are also partners in the implementations of the scheme.

Police Excess

5823. SHRI BANWARI LAL PUROHIT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are aware that police excess in the capital are rapidly increasing and have been placed 2nd in the position as reported in the "Hindustan Times", dated 12th March, 1997.

(b) if so, whether the Government have taken or propose to take any concrete steps in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c) The Government have been the news-item in question. There are standing instructions in Delhi Police for

prevention of police excesses. The Government have also decided to set up a "Police Complaints Authority" for speedy redressal of complaints of the public against the acts of omission and commission on the part of the Delhi Police officials, including cases of inaction; harassment and misbehaviour; extortion and corruption; abuse of power and authority; non-registration of FIRs; and custodial crimes.

Pollution Measures

5824. SHRI K.P. SINGH DEO : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of air and water pollution measures adopted by the Fertilizers plant of FCI Talcher and also the Fertiliser plant at Rourkela, in Orissa;

(b) whether Government are aware of the inadequate attention paid by these fertilizer plants in controlling the air and water pollution;

(c) if so, the reasons therefor;

(d) the steps taken to ensure the control of water and air pollution by these two fertilizer plants; and

(e) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) The air and water pollution control measures undertaken by the Central public sector fertiliser plants in the State of Orissa are as under:

(1) Talcher Unit of Fertilizer Corporation of India Ltd. (FCI).

(i) Installation of Electrostatic Precipitator in steam generation service boilers.

(ii) Installation of Ammonia Stripping Tower in urea plant for removal of ammonia from plant effluent.

(iii) Discharge of effluent after settling in Ash Pond in the gasification and steam generation plant.

(2) Fertiliser Unit of Steel Authority of India Ltd. (SAIL) Rourkela.

(i) Installation of four units of cyclones followed by Bag filters in the Limestone Crushing Unit.

(ii) Installation of Vapour Scrubber in the Nitroline Plant to scrub the Ammonia Vapours from the neutraliser.

(iii) Alkali Scrubbing Units in the Nitric Acid Plant.

(iv) Neutralisation pit and five oxidation ponds operated in series for waste water flow.